

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA**



O.A/350/609/2016

Date of Order: 14.01.2020



**Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member**

Prasun Pandit.....Applicant

Vrs.

Steel Authority of India Ltd.....Respondents

For The Applicant(s): Mr. M.Chakraborty & Mr. S.K.Bhowmik, Counsel

For The Respondent(s): Mr. L.K.Pal, Counsel for R-2, 3 and 4

O R D E R (O R A L)

Ms. Bidisha Banerjee, Member (J):

Heard Ld. Counsels for both the parties.

2. Ld. Counsel for the applicant prays to withdraw the O.A. to file it afresh in order to challenge the rejection order dated 05.02.2016 as contained in Annexure-A/11 to the O.A. Prayer is allowed.
3. O.A. is, accordingly, disposed of granting liberty to the applicant to agitate the matter in a fresh O.A. No costs.

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(Nandita Chatterjee)
Member (A)

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(Bidisha Banerjee)
Member (J)

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